

साथ आमतौर पर हिन्दी में पत्र-व्यवहार करती हैं। गुजरात सरकार ने भी हिन्दी भाषी राज्यों तथा महाराष्ट्र और दिल्ली प्रशासन के साथ हिन्दी में पत्र-व्यवहार करने का निर्णय किया है। हिन्दी-भाषी राज्य केन्द्रीय सरकार से पत्र-व्यवहार करने के लिए हिन्दी तथा अंग्रेजी दोनों का उपयोग करते हैं। दिसम्बर, 1964 में मुख्य मंत्रियों के सम्मेलन ने यह निर्णय किया था कि यदि कोई राज्य केन्द्रीय सरकार को हिन्दी में लिखेगा तो आमतौर पर उसके साथ अंग्रेजी अनुवाद भी भेजा जायगा।

(ख) नवीनतम उपलब्ध सूचना के अनुसार इन राज्यों से हिन्दी में प्राप्त होने वाले, कुल पत्राचार में से जिनका उत्तर दिया गया, 78 प्रतिशत का उत्तर हिन्दी में दिया गया अथवा उसके साथ हिन्दी अनुवाद संलग्न किया गया।

† [THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) The State Governments of Bihar, Madhya Pradesh, Rajasthan, Uttar Pradesh, generally correspond with one another (and with Delhi Administration) in Hindi. The Government of Gujarat have also decided to correspond with the Hindi-speaking States and Maharashtra and Delhi Administration in Hindi. The Hindi-speaking States use both Hindi and the English language for correspondence with the Central Government. The Chief Ministers' Conference held in December, 1964, had decided that if a State writes to the Central Government in Hindi, the English translation would ordinarily accompany it.

(b) According to the latest information available, out of the total number of communications received from these States in Hindi and which were replied to, 78 per cent were replied to in Hindi or a translation in Hindi was enclosed.]

WITNESSES INVITED BY PATHAK COMMISSION

*222. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of witnesses who were invited to give evidence before the Pathak Commission; and

(b) how many of them appeared before the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Thirty-two.

(b) Seventeen.

FERTILIZER PLANT AT MADRAS REFINERY

*223. { SHRI BABUBHAI M.
CHINAI:
SHRI N. SRI RAMA
REDDY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the progress made in regard to the setting up of a fertilizer plant as part of Madras Oil Refinery?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): Negotiations are in progress with M/s. Amoco India Incorporated, for the finalisation of the Draft Formation Agreement, drawn up for the establishment of the project.

KHAS CHALBALPUR COLLIERY

*224. SHRI P. K. KUMARAN: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether the management of Khas Chalbalpur Colliery has implemented the Award of the Industrial Tribunal, Dhanbad, dated the 7th October, 1963, Ref No. 7 of 62; and

(b) if not, the reasons therefor?

† [] English translation.